

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2013

Dated : 23rd October, 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **5.12.2013.**

COURT MASTER